

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI  
OA No. 3646/2019  
MANO.4043/2019 & MA No. 4044/2019**

**New Delhi, this the 17<sup>th</sup> day of December, 2019**

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)  
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**



- 1 AMAR JEET AGED 40 YEARS S/O SH. RAM KUMAR R/O H.NO.82/6, NARWANA ROAD JIND, HARYANA, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT PUSA, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 2 SATISH KUMAR AGED 40 YEARS S/O SH. HARI SINGH R/O H.NO.109/16, NEW RAJENDRA NAGAR IND. AREA, SAHIBABAD(GAZIABAD) U.P, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI , DELHI-40. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 3 BHANU PRATAP SINGH AGED 40 YEARS S/O SH. BHIKKI MAL R/O P.O-NEEM GON RAYA- MATHURA, UP, PRESNETLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 4 PRADEEP KUMAR AGED 34 YEARS S/O SH. NATHU RAM R/O TIKAN KALA P.O-PINDARA, DISTT- VARANSI, U.P, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 5 DURGESH KUMAR AGED 37 YEARS S/O SH. CHHABI NATH RAM R/O VILLAGE- AJAIPUR P.O-PINDARA, DISTT- VARANSI, U.P, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 6 SATISH AGED 46 YEARS S/O SH. NATHU SINGH R/O VILL-KURI KAMALPUR, POST-MAVANA, DISTT- MEERUT, UP, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 7 RAJVEER SINGH AGED 37 YEARS S/O SH. BACHWAN SINGH R/O VILLAGE-DHARU HERA, DISTT- RIWARI, HARYANA, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER



- 8 REENA SINGH AGED 43 YEARS S/O SH. RAJ SINGH R/O F1/3B, BUDH VIHAR PHASE- I NEAR AVANTIKA, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 9 PREETI AGED 37 YEARS S/O SH. SATPAL R/O UMAA VILL- H.NO.WZ-1095, STREET NO.11, SADH NAGAR, PALAM COLONY, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT, AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 10 DHARMENDER AGED 31 YEARS S/O SH. JAGDISH R/O V.P.O- MANDKOLA TEHSIL-HATHIN DISTT-PALWAL, HARYANA, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT AKS ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 11 MANOJ KUMAR AGED 37 YEARS S/O SH. MANGE RAM R/O V.P.O-KHERIJAT DISTT- JHAJJAR, HARYANA PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAFFER PUR ITI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 12 SATYENDER AGED 36 YEARS S/O SH. RAJEDNER R/O H.NO.635, NEW UTTAM NAGAR, TOSHAM BY PASS ROAD, WARD NO.18, BHIWANI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT JAHANGIRPURI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 13 NARENDER KUMAR AGED 38 YEARS S/O SH. KHEM CHAND R/O V&P.O. WAZIRABAD, DISTT- GURGAON, HARYANA, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT MORI GATE, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 14 SAVITA RANI AGED 40 YEARS S/O SH. SANJAY KUMAR SINGH R/O SECTOR-2B, H.NO.122, VASUNDHARA, GZB, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NAND NAGRI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER
- 15 SATISH BABU AGED 38 YEARS S/O SH. NAGENDRA R/O 423/11, MANDOLI EXTN, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NAND NAGRI, DELHI. GROUP 'C' POST, SUBJECT: SELECTION MATTER



16 RAJ RANI AGED 42 YEARS S/O SH. JILLEY SINGH R/O C-12, EAST BALDEV PARK, PARWANA ROAD, DELHI, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NAND NAGRI,, DELHI.  
GROUP 'C' POST, SUBJECT: SELECTION MATTER

17 CHANDER KALA AGED 42 YEARS S/O SH. RAM CHANDER R/O 93/26, JAWAHAR NAGAR, SARDAR WALI GALI, SONIPAT, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NARELA, DELHI.  
GROUP 'C' POST, SUBJECT: SELECTION MATTER

18 ANITA AGED 43 YEARS S/O SH. RAM SINGH R/O MU-68D, PITAM PURA, DELHI-34, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT NAND NAGRI,, DELHI.  
GROUP 'C' POST, SUBJECT: SELECTION MATTER

19 MANJEET KUMAR AGED 35 YEARS S/O SH. DEVENDER PRATAP SINGH R/O UNIONE ROYAL TOWER-II, BEHRAM PUR, AKHBAR PUR GHAZIABAD, U.P, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT SHAHDARA, DELHI.  
GROUP 'C' POST, SUBJECT: SELECTION MATTER

20 SUNIL KUMAR SHRIVASTAV AGED 43 YEARS S/O SH. LALIT PRAKASH SHRIVASTAV R/O B-1626, GTB NAGAR, KAWELI, SCHEME, ALLAHABAD, U.P., PRESENTLY WORKING AS CRAFT INSTRUCTOR AT SHADHARA, DELHI.  
GROUP 'C' POST, SUBJECT: SELECTION MATTER

21 VIDYA SAGAR AGED 38 YEARS S/O SH.RAM RATAN R/O PATEL PARK BAHADUR GARH DISTT-JHAJJAR,HARYANA, PRESENTLY WORKING AS CRAFT INSTRUCTOR AT SHADHARA, DELHI.  
GROUP 'C' POST, SUBJECT: SELECTION MATTER

22 MANOJ KUMAR AGED 34 YEARS S/O SH. BABU LAL SAINI R/O H.NO.94, BHORGARH NARELY, DELHI-40, PRESENTLY WORKING AS CRAFT INSTRUCTORS AT MAYUR VIHAR, DELHI.  
GROUP 'C' POST, SUBJECT: SELECTION MATTER  
(BY Advocate : Sh. S.K. Malik) .....APPLICANTS

### **Versus**

1 GOVT. OF NCT OF DELHI  
THROUGH CHIEF SECRETARY,  
DELHI SECRETARIAT, I.P. ESTATE  
NEW DELHI-110002.



- 2 THE PRINCIPAL SECRETARY  
DEPARTMENT OF TRAINING & TECHNICAL EDUCATION  
MUNI MAYA RAM MARG,  
PITAM PURA, NEW DELHI-110034.
- 3 THE DIRECTOR  
DEPARTMENT OF TRAINING & TECHNICAL EDUCATION  
MUNI MAYA MARG,  
PITAM PURA NEW DELHI-110034.
- 4 DELHI SUBORDINATE SERVICE SELECTION BOARD  
Through its Chairman  
FC-18, INSTITUTIONAL AREA,  
KARKARDOOMA,  
DELHI- 110092
- 5 DIRECTOR GENERAL DIRECTORATE OF TRAINING, MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP, EMPLOYMENT  
BUILDING, LIBRARY AVENUE, B-2, PUSA ROAD, NEAR KAROL  
BAGH METRO STATION, PILLAR NO.95, NEW DELHI-110001.
- 6 DEPUTY DIRECTOR OF TRAINING,  
MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP,  
EMPLOYMENT EXCHANGE BUILDING, LIBRARY AVENUE, PUSA  
COMPLEX, NEW DELHI-110012.
7. NATIONAL COUNCIL FOR VOCATIONAL TRAINING (NCVT),  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP,  
SHARAM SHAKTI BHAWAN, RAFI MARG, NEW DELHI THROUGH ITS  
SECRETARY.

.... RESPONDENTS

**ORDER (ORAL)**

**Hon'ble Mr. Pradeep Kumar, Member (A):**

1. The applicants herein are working as a contractual Craft Instructor since 01.12.2013 under Industrial Training Institute, Lhrigiti, Delhi. Applications were invited for regular recruitment to



the post of Craft Instructor for which advertisement was issued vide Post Code No. 1/2014 wherein the opening date of application was 27.1.2014 and the closing date of application was 27.2.2014.

2. The applicants fairly pleaded that the essential qualifications in this advertisement were prescribed as per the relevant recruitment rules which were applicable on 27.1.2014.
3. However, subsequently, the Director General of Employment and Training vide his letter dated 27.5.2014 has modified the essential qualifications. Applicants have preferred the instant OA seeking to quash the said advertisement and entire selection process in follow up thereof, in respect of the post of Craft Instruction as the essential qualification has since been modified. It was also pleaded that a policy to regularize the services of applicants be framed and not to terminate the services of applicants till such a policy is framed.
4. Matter has been heard at the admission stage. As per the advertisement issued on 27.1.2014, applications were invited as per the Recruitment Rules applicable on 27.1.2014. Applicants himself have brought out that RRs have subsequently been amended incorporating the directions dated 27.05.2014 and issued as RR-2016. Any subsequent modification in the



recruitment rules has to be applied to the advertisements issued subsequent to the said modification. It cannot be applied retrospectively.

5. Further, the selection process as per the Advt. No.1/2014 is in advance stage where shortlisted candidates have already been advised to upload their e-dossier. The applicants, who are contractual employees, have sought relief to stall the regular appointments. This cannot be agreed to.

6. Accordingly, the OA is dismissed at admission stage itself, being devoid of merit.

7. As regards the plea of applicants in regard to framing a policy of regularization etc., they are at liberty to file an appropriate OA as per law. This has no nexus with the said advertisement for recruitment. No costs.

8. The pending MAs, if any, also stand disposed off and no separate order is being passed.

**(Pradeep Kumar)**  
**Member (A)**

Sarita

**(Justice Vijay Lakshmi**  
**Member (J)**